

ITEM NO.27

COURT NO.1

SECTION XVII-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).301-302/2026

META PLATFORMS, INC

Appellant(s)

VERSUS

COMPETITION COMMISSION OF INDIA & ORS.

Respondent(s)

WITH

C.A. No. 366-367/2026 (XVII-B)

IA No. 26978/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES, IA No. 20517/2026 - PERMISSION TO FILE
LENGTHY LIST OF DATES, IA No. 20516/2026 - STAY APPLICATION

C.A. No. 377-378/2026 (XVII-B)

IA No. 21053/2026 - EX-PARTE STAY

Date : 21-05-2026 These appeals were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) : Mr. Sanyat Lodha, AOR

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Mr. Paras Chauhan, Adv.
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Mr. Devi Prasad Semwal, Adv.
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Mr. Vaibhav Agrawal, Adv.
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Ms. Madhulika Upadhyay, AOR
Mr. Madhav Sinhal, Adv.
Ms. Mrigna Shekhar, Adv.
Ms. Shilpa Ohri, Adv.
Mr. Rajat Nair, Adv.
Mr. Zoheb Hussain, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

List on 12.08.2026.

**(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS**

**(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR**